

ceived against the proposed joint venture;
and

(d) if so, the details thereof and reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) Area Brown Boveri of Switzerland and the National Thermal Power Corporation have signed a Memorandum of Understanding to confirm the intention of the parties concerned to set up a power plant through a new joint sector company in accordance with the notified policy of Government of India to encourage greater participation by private enterprises in the Electricity Sector to bring in additionally of resources from the private sector for capacity addition programme in electricity generation, supply and distribution fields.

(c) and (d). In an open letter to the Prime Minister, the National Confederation of Officers' Association (NCOA) have, inter-alia, stated that implementation of power projects through such joint ventures may lead to high costs and under-utilisation of indigenous capacity. The letter also questions other issues such as need for gas-based power projects as also the need for foreign/private investment in the power sector.

Government policy to encourage pri-

vate sector participation in power sector has been evolved to attract additionally of resources for power sector programmes through private sector investment to meet severe power shortages. Adequate mechanisms are available to limit project costs. The power capacity addition programme of the country is such that available indigenous capacity would be used.

International Airlines from major Airports

4152. SHRI NANI BHATTACHARYA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the total number of international airlines operating through the airports of Calcutta, Delhi, Bombay and Madras respectively along with the names of the airlines and the frequency of service at each airport;

(b) the details of the international air traffic growth in these cities during each of the last five years, year-wise and city-wise;

(c) the reasons for low international air traffic growth at Calcutta airport; and

(d) the details of the action taken/proposed to be taken to increase international air traffic at Calcutta airport?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (d). A statement is attached.

STATEMENT

The number of weekly services operated by international airlines at Bombay, Delhi, Calcutta and Madras airports are given below:

| S. No. | Name of airline | Bombay | Delhi | Calcutta | Madras |
|--------|-----------------|--------|-------|----------|--------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. | Aeroflot | - | 6 | 2 | - |

| <i>S. No.</i> | <i>Name of airline</i> | <i>Bombay</i> | <i>Delhi</i> | <i>Calcutta</i> | <i>Madras</i> |
|---------------|------------------------|---------------|--------------|-----------------|---------------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 2. | Air France | 3 | 5 | - | - |
| 3. | Alitalia | 2 | 2 | - | - |
| 4. | Ariana Afghan Airlines | - | 4 | - | - |
| 5. | Air Mauritius | 2 | - | - | - |
| 6. | Air Lanka | 2 | - | - | 5 |
| 7. | Air Tanzania | 1 | - | - | - |
| 8. | Alyemda | 1 | - | - | - |
| 9. | British Airways | 7 | 6 | - | 2 |
| 10. | Biman Bangladesh | 2 | - | 23 | - |
| 11. | Cathay Pacific | 4 | - | - | - |
| 12. | Czechoslovakia Airline | 1 | - | - | - |
| 13. | Delta Airways | 3 | 3 | - | - |
| 14. | Druk Air | - | 2 | 1 | - |
| 15. | Egypt Air | 1 | - | - | - |
| 16. | Ethiopian Airlines | 3 | - | - | - |
| 17. | Emirates | 13 | 5 | - | - |
| 18. | Gulf Air | 24 | 6 | - | - |
| 19. | Iran Air | 1 | - | - | - |
| 20. | Japan Air | - | 1 | - | - |
| 21. | Kenya Airways | 3 | - | - | - |
| 22. | Kuwait Airways | 7 | 3 | - | - |

| <i>S. No.</i> | <i>Name of airline</i> | <i>Bombay</i> | <i>Delhi</i> | <i>Calcutta</i> | <i>Madras</i> |
|---------------|----------------------------------|---------------|--------------|-----------------|---------------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 23. | KLM Royal Dutch Airlines | — | 3 | — | — |
| 24. | Lufthansa | 5 | 5 | — | — |
| 25. | LOT Polish Airlines | — | 1 | — | — |
| 26. | Malaysian Airline | — | 2 | — | 6 |
| 27. | Pakistan International Airlines | 5 | 7 | — | — |
| 28. | Royal Jordanian | — | 2 | 1 | — |
| 29. | Royal Nepal Airlines Corporation | 2 | 14 | 2 | — |
| 30. | Saudia | 8 | 2 | — | 2 |
| 31. | Syrian Arab Airlines | 1 | 1 | — | — |
| 32. | Singapore Airline | 4 | 3 | 2 | 4 |
| 33. | Swiss Air | 4 | 3 | — | — |
| 34. | Tarom (Romanian Airline) | — | — | 2 | — |
| 35. | Thai Airways | — | 5 | 3 | — |
| 36. | Turkish | 1 | — | — | — |
| 37. | Yemen Airlines | 2 | — | — | — |
| 38. | Zambia Airways | 1 | — | — | — |
| 39. | Air India | 74 | 35 | 2 | 9 |
| 40. | Indian Airlines | 6 | 13 | 11 | 9 |
| Total | | 193 | 139 | 49 | 37 |
| Grand Total | | : 418 | | | |

(b) *The details of the international air traffic growth in Bombay, Calcutta, Delhi and Madras during last 5 years is given below:-*

| Year | % Growth of Traffic of international passengers over the previous year | | | |
|-------------|--|----------|---------|--------|
| | Bombay | Calcutta | Delhi | Madras |
| 1986-87 | 6.1 | 12.5 | 1.4 | 2.8 |
| 1987-88 | 6.0 | 12.8 | 7.9 | 11.1 |
| 1988-89 (-) | 1.3 | 15.3 | 2.8 | 0.0 |
| 1989-90 (-) | 1.1 | (-) 6.9 | 4.0 | 10.9 |
| 1990-91 (-) | 2.6 | (-) 9.8 | (-) 5.1 | 8.2 |

(c) and (d). International traffic moves basically for leisure or business. Airlines operate to any particular destination on the basis of commercial viability. Government has been following the policy of giving traffic rights to Calcutta liberally.

TV Relay Centres at Phulbani and Bolangeri in Orissa

4153. SHRI MRUTYUNJAYA NAYAK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to increase the capacity of TV relay centres at Phulbani and Bolangeri in Orissa; and

(b) if so, by when?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRJA VYAS): (a) There is no approved scheme, at present, to increase the capacity of TV relay centres at Phulbani and Bolangir in Orissa.

(b) Does not arise.

New Vigilance Organisation in Telecom Department

4154. SHRI MRUTYUNJAYA NAYAK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to set up a new intelligence and vigilance organisation to check the corrupt practices in telecommunication department;

(b) if so, the details thereof; and

(c) if not, the reasons for the delay?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). It is proposed to revamp the vigilance set-up of the department so as to make it more effective in detecting, preventing and curbing corrupt practices leading to leakage of Government revenue. Besides, the department has also sought CBI assistance and CBI cells meant exclusively for checking leakage of telephone revenue have been set up at 4 cities to start with.